

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF INCOM WIRES AND CABLES LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	INCOM WIRES AND CABLES LIMITED
2.	Date of incorporation of corporate debtor	8 th November, 1992
3.	Authority under which corporate debtor is incorporated / registered	ROC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74899DL1992PLC050243
5.	Address of the registered office and principal office (if any) of corporate debtor	C-46, Mayapuri Industrial Area, Phase-II New Delhi- 110064
6.	Date of closure of Insolvency Resolution Process	19-01-2021
7.	Liquidation commencement date of corporate debtor	19-01-2021 (Order uploaded at NCLT website on 21-01-2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Rakesh Kumar Jain Reg. No. IBBI/ IPA-001/IP-P01297/2018-19/12068
9.	Address and e-mail of the liquidator, as registered with the Board	1203/81, 1 ST Floor, Shanti Nagar, Tri Nagar, Delhi-110035 rakeshjainca@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	1670/120, Ground Floor, Shanti Nagar, Tri Nagar, Delhi-110035 rakeshjainca@rediffmail.com
11.	Last date for submission of claims	20 th February, 2021

Notice is hereby given that the National Company Law Tribunal, Principal Bench, New Delhi has ordered the commencement of liquidation of the INCOM WIRES AND CABLES LIMITED on dated 19.01.2021 (Order uploaded at NCLT website on 21.01.2021).

The stakeholders of INCOM WIRES AND CABLES LIMITED are hereby called upon to submit their claims with proof on or before 20-02-2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : RAKESH KUMAR JAIN

Date 25-01-2021

Place: New Delhi

Regn No: IBBI/ IPA-001/IP-P01297/2018-19/12068

